

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 403 OF 2017 & IA NO. 1179 OF 2017,**  
**APPEAL NO. 04 OF 2018 & IA NO. 24 OF 2018,**  
**APPEAL NO. 29 OF 2018 AND**  
**APPEAL NO. 35 OF 2018 & IA NO. 1462 OF 2018**

**Dated:** 17<sup>th</sup> January, 2019

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

**APPEAL NO. 403 OF 2017 &**  
**IA NO. 1179 OF 2017**

**In the matter of:**

**NTPC Vidyut Vyapar Nigam Limited**

... **Appellant(s)**

**Vs.**

**M/s. Godawari Green Energy Limited & Ors.**

... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Anushree Bardhan  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Raunak Jain  
Mr. Vishvendra Tomar for R-1

Mr. Rajinder Nischal  
Mr. Mayank Joshi for R-3

Mr. Anand K. Ganesan  
Mr. Ashwini Ramanathan for R-10 to R-12

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-13

**APPEAL NO. 04 OF 2018 &**  
**IA NO. 24 OF 2018**

**In the matter of:**

**NTPC Vidyut Vyapar Nigam Limited**

... **Appellant(s)**

**Vs.**

**MEIL Green Power Limited & Ors.**

... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Anushree Bardhan  
Ms. Poorva Saigal  
Mr. Shubham Arya

Ms. Tanya Sareen  
Counsel for the Respondent(s) : Mr. Anand Kr. Shrivastava  
Mr. Nishant Talwar for R-1  
Mr. Rajinder Nischal  
Mr. Mayank Joshi for R-3  
Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-13

**APPEAL NO. 29 OF 2018**

**In the matter of:**

**Godawari Green Energy Limited**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raunak Jain  
Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Ms. Anushree Bardhan  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Tanya Sareen for R-2

Mr. Rajinder Nischal  
Mr. Mayank Joshi for R-3

Mr. Anand K. Ganesan  
Mr. Ashwini Ramanathan for R-10 to R-12

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-13

**APPEAL NO. 35 OF 2018 &  
IA NO. 1462 OF 2018**

**In the matter of:**

**Rajasthan Sun Technique Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza  
Mr. Kartik Anand

Counsel for the Respondent(s) : Ms. Anushree Bardhan  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Tanya Sareen for R-2

Mr. Rajender Nischal  
Mr. Mayank Joshi for R-3

Mr. Rajiv Srivastava for UPPCL

**ORDER**

This batch of appeals is not before this Bench.

Post this batch of appeals before **Court-I** under '*pleadings incomplete*' stage on **30.01.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

*vt/pk*

**(Justice N.K. Patil)**  
**Judicial Member**